

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 56(ND)14
CA. NO.

CORAM:


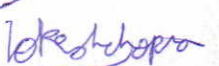
PRESENT: SH. R. VARDHARAJAN
HON'BLE MEMBER (J)

SH. M.K. HANJURA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 09.09.2016**

**NAME OF THE COMPANY: M/s. Sh. Ambrish Kumar & Anr. V/s. M/s Sainitary & Allied
Industries Pvt. Ltd.**

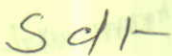
SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	R.S. Bhatia (Proxy)	PCS	P	
2.	LOKESH CHOPRA (PROXY)		RESPONDENTS	

ORDER

Learned counsel for the parties are present. Learned counsel stated that they need some time to seek an amicable settlement in the matter.

List on 07.10.2016



(R.Varadharajan)
Member (Judicial)



(Maharaj Krishan Hanjura)
Member (Judicial)